GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 4132 (To be answered on the 10th August 2017)

SETTING UP OF DEDICATED CARGO AIRPORTS/HUBS

4132. SHRI KANWAR SINGH TANWAR SHRI M. CHANDRAKASI

SHRI KONDA VISHWESHWAR REDDY

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) the details of dedicated cargo airports/ cargo hubs in the country as on date;

(b) the details regarding growth prospects of air-cargo service requirements envisaged in the country:

(c) whether air transport freight in the country grew 20 times from 1970 to 2015;

(d) if so, whether the Government is considering any proposal to set up dedicated cargo airports in the country;

(e) if so, the States selected for it and the locations under consideration along with the

time by which the proposals would be cleared; and

(f) whether the Government proposes to develop an air cargo community system and if so, the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e): Presently, there is no dedicated airport exclusively for cargo or cargo hub in the country nor is there any proposal under the consideration of the Government for setting up dedicated airports exclusively for cargo.

The National Civil Aviation Policy, 2016 has envisaged growth of cargo volumes to 10 million tonnes by 2027. As per data maintained by the Airports Authority of India (AAI), air freight handled at Indian airports grew by more than 20 times from 0.08 million metric tonnes in 1972-73 to 2.5 million metric tonnes in 2014-15, and its compound annual growth rate (CAGR) was 8.8% during 2013-14 to 2016-17. Measured in million tonne-kilometers, the data maintained by the World Bank also shows that air freight transported by India went up from 96.3 million tonne-kilometers in 1970 to 1,833.8 million tonne-kilometers in 2015.

(f): Ministry of Civil Aviation had set up a Committee on Air Cargo Community System (ACCS) composed of various stakeholders, including customs authorities, and it was decided to grant approval to AAI for appointment of consultant to prepare a Detailed Project Report (DPR) for the development of a uniform and integrated webbased ACCS in the country, based on the above Committee's recommendations.